

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO.1441**  
**TO BE ANSWERED ON 05<sup>th</sup> MARCH,2018**

**ESTABLISHMENT OF SPICES PARKS**

1441. SHRI GUTHA SUKENDER REDDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Telangana requesting for establishment of Spices parks in the State;
- (b) if so, the details thereof; and
- (c) the response of the Government thereon?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

(a) to (c) :Yes Madam. Central Government has received proposal from the State Government of Telangana for establishing a Spice Park at Nizamabad for Turmeric, which has been examined. Trade Infrastructure for Export Scheme (TIES) is under implementation by Department of Commerce wherein assistance of 50% of the total equity in the project subject to a maximum of Rs. 20 crores is available for establishing trade infrastructure, including Spice Parks. It has been intimated to the State Government that any proposal from that conforms to the Scheme guidelines would be considered for assistance under the Scheme. Spices Board would extend all technical support for establishing the Spice Park.

Central Government has also approved the setting up of a Spice Development Agency (SDA) for Telangana having headquarters at Warangal for co-coordinating with the State / Central Agencies implementing programmes for research, production, marketing, quality improvement and export of spices, including turmeric.

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